

Dhoom Singh Sharma Vs ITO

Court: Income Tax Appellate Tribunal (Delhi SMC Bench)

Date of Decision: May 28, 2024

Acts Referred: Income Tax Act, 1961 " Section 143(3), 147, 148

Hon'ble Judges: S. Rifaur Rahman, (AM); Yogesh Kumar U.S., J

Bench: Division Bench

Advocate: Ved Jain, Om Prakash

Final Decision: Allowed

Judgement